

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO - 1214
ANSWERED ON – 29/07/2026

INFRASTRUCTURE FAILURES ON NATIONAL AND STATE HIGHWAYS

1214. SMT. RENUKA CHOWDHURY:

Will the Minister of Road Transport and Highways be pleased to state:

- (a) the number of incidents involving the collapse or major structural failure of bridges, roads, tunnels, flyovers and other highway infrastructure on National Highways and State Highways during the last five years, year-wise and State-wise;
- (b) the number of persons killed and injured in such incidents, year-wise and State-wise;
- (c) whether Government has conducted any technical audit, inquiry or investigation into such incidents and, if so, the details thereof, including the causes identified such as design deficiencies etc.; and
- (d) whether responsibility has been fixed and action taken against the agencies, contractors, consultants or officials found responsible, if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The Government in the Ministry of Road Transport and Highways is primarily responsible for the development and maintenance of National Highways (NHs) only. Development and maintenance of State Highways is the responsibility of the concerned State Governments.

All efforts are made to ensure that the National Highways (NHs) are constructed as per stipulated quality standards specified in the Indian Roads Congress (IRC) specifications and

codes. To ensure that highway construction adheres to stipulated quality standards, Consultants (Authority's Engineer/ Independent Engineers- AE/IE) are appointed by the executing agencies for day-to-day supervision of works at site. Officials of executing agencies undertake inspections from time to time and ensure adherence of conformity of quality of the work done by the Concessionaire/ Contractors with stipulated requirements. In addition, Third-Party Quality Auditors are deployed for independent quality audits of NH works on a case-to-case basis.

State / Union Territory (UT) – wise details of projects involving the collapse or major structural failure of bridges, roads, tunnels, flyovers and other highway infrastructure on NHs, number of persons killed in such incidents and action taken against Contractors/ Concessionaires/ AE/IE etc. during the last five years and current year is annexed. Action against defaulting agencies have been taken as per the provisions of the Contract/ Concession agreement in case of deficiencies/ damages, such as termination of contract agreement, levying of penalties/ liquidated damages, debarment/ blacklisting, declaring as non-performers etc.

11 officers were removed from service on account of performance assessment and other disciplinary actions taken on 11 officers for various reasons including negligence and dereliction of duties.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 1214 ANSWERED ON 29.07.2026 ASKED BY SMT. RENUKA CHOWDHURY REGARDING INFRASTRUCTURE FAILURES ON NATIONAL AND STATE HIGHWAYS

State / Union Territory (UT) – wise details of projects involving the collapse or major structural failure of bridges, roads, tunnels, flyovers and other highway infrastructure on NHs, number of persons killed in such incidents and action taken against Contractors/ Concessionaires/ AE/IE etc. during the last five years and current year:

State / UT	Projects involving the collapse or major structural failure of bridges, roads, tunnels, flyovers and other highway infrastructure on NHs				
	Year	No. of projects	Penalty Imposed	Other penal action	No. of Persons Killed and reasons thereof
Andhra Pradesh	2021	1	Rs. 40.00 lakh on IE Rs. 3.0 Cr on contractor		02 workers killed due to collapse of girders
Arunachal Pradesh	2024	1	5% of Contract value on Contractor		NIL
Bihar	2022	2		Key personnel of Contractor and AE/IE suspended	01 worker killed due to collapse of girder
	2023	2	Rs. 25 Cr on Contractor	Key personnel of Contractor and AE/IE suspended	NIL
	2024	1		Key personnel of Contractor suspended	01 worker killed due to collapse of girder
Himachal Pradesh	2022	1		Rectification done at Contractors own cost	NIL
Haryana	2021	1	Rs. 6.67 cr on Contractor & Rs. 20 Lakhs on AE	Contractor and AE blacklisted for 3 months	NIL
	2024	2	Total Rs. 90 lakhs on Contractors	Rectification done at Contractors own cost	NIL
Jammu & Kashmir	2022	1	1% of project cost on EPC Contractor	Contractor blacklisted	10 Workers killed on collapse of Adit Portal at Khooni Nallah due to Landslide
Gujarat	2025	1	Rs. 2.80 cr. on Contractor		NIL
Karnataka	2024	1		Contractor debarred for 1 month	NIL
	2025	1		Rectification done at Contractors own cost	NIL

State / UT	Projects involving the collapse or major structural failure of bridges, roads, tunnels, flyovers and other highway infrastructure on NHs				
	Year	No. of projects	Penalty Imposed	Other penal action	No. of Persons Killed and reasons thereof
Kerala	2024	1		Rectification done at Contractors own cost	NIL
	2025	7	Total Rs. 31.245 Cr on Contractors and Rs. 5 lakhs on IE	Key personnel of Contractor and AE/IE suspended in 1 project Contractor and AE/IE debarred in 2 projects	01 worker killed due to toppling of 2 PSC girders
Madhya Pradesh	2025	2	Rs. 119 Cr on Contractor		02 workers killed due to sudden collapse of earthmass at crown of under-construction Tunnel
Maharashtra	2021	1		Debarment of Contractor for 9 months	NIL
	2024	4	Rs. 3.94 Cr in total on Contractors Penalty of Rs. 20 lakhs on AE	Key Personnel of Contractor and AE suspended in 2 nos. projects	NIL
	2026	2	Rs. 75 lakhs on Contractor and Rs. 12.50 lakhs on AE		NIL
Telangana	2022	1	Rs. 134.78 Cr on Contractor		NIL
Tamil Nadu	2021	1	Rs. 3.0 Cr on Contractor		01 worker killed due to collapse of girder
	2023	1		Rectification done at Contractors own cost	NIL
	2025	1	Rs. 7.21 cr on contractors & Rs. 5 lakhs on IE		NIL
Uttar Pradesh	2026	3		Termination of Contractor in 1 project	02 workers killed due to collapse of reinforcement cage at pier of viaduct portion
Uttarakhand	2023	1		Rectification done at Contractors own cost	NIL
West Bengal	2024	2	Rs. 4.19 Cr on Contractors & Rs. 5 lakhs on AE/IE		NIL
	2026	1		Toll has been suspended, Key Personnel of IE and Concessionaire suspended	NIL

State / UT	Projects involving the collapse or major structural failure of bridges, roads, tunnels, flyovers and other highway infrastructure on NHs				
	Year	No. of projects	Penalty Imposed	Other penal action	No. of Persons Killed and reasons thereof
Odisha	2022	1		Keep personnel of AE/IE and Contractor suspended	NIL
	2023	1	Rs. 5.30 Cr on Contractor and Rs. 25 lakhs on IE	Debarment of DPR consultant for 1 year	NIL
Assam	2024	1		Contractor debarred for 4 months	01 worker killed due to collapse of PSC girder
Meghalaya	2025	1	Rs. 20 lakhs on Contractor		NIL
Delhi	2023	1		Rectification done at Contractors own cost	01 killed due to toppling of flyover portion
